

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:3808  
ANSWERED ON:02.12.2010  
INCIDENTS OF THEFT AT AIRPORTS  
Jagannath Dr. M.

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether the Government is aware that there has been increase in the incidents of theft at the Indira Gandhi International Airport;
- (b) if so, the details thereof;
- (c) whether the Government has taken steps to check incidents of theft; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION ( SHRI PRAFUL PATEL )

(a)&(b): Yes, Madam. Total 19 cases of theft held at the Indira Gandhi International Airport during 2010 so far. All the cases have been handed over to Delhi Police for taking necessary legal action.

(c)&(d): Yes, Madam. The Government has issued AVSEC Circular No. 33/2003 for installation of CCTV and monitoring of these CCTVs by the Central Industrial Security Force (CISF) and the airlines etc. The CISF is also deploying their surveillance staff in plain clothes to watch the activities of the suspicious persons. AVSEC Order 05/2009 has also been issued for deployment of manpower for the security of the registered baggage and aircraft to prevent security lapses and tempering of baggage at airports.